

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

3. C.P.(IB)-969(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **26.02.2021**

NAME OF THE PARTIES: Karveer Nivasini Engineers & Suppliers

V/s

Popular Steel Works And Agricultural Implements Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The matter is taken up through virtual hearing (VC).

Ms. Prachi Raval i/b SD Israni counsel for the petitioner is present. None appeared for the respondent. Petitioner is directed to serve one more notice on the other side clearly intimating the next date of hearing and file service affidavit at least two days before the next date of hearing. List this matter on 12.04.2021.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)